

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

RSA No. 4858 of 2010 (O&M)

Punjab State Civil Supplies Corporation Limited and anr

Vs

Nanak Chand and ors.

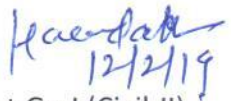
To,

Respondent No. 3

Nanak Singh s/o Shri Bhagwant Singh, Field officer (Retired)  
Address: Near Nirankari Bhawan, Kotkapura Road,  
Sri Muktsar Sahib.

Whereas it is proved to the satisfaction of this court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued against him to appear in this Court on **06.03.2019** personally or through some one authorized by law to act for him or an Advocate of this Court to defend the above noted case failing which it will be heard and decided in his absence.

Given under my hand and the seal of this Court on 12<sup>th</sup> February, 2019.

  
Superintendent Gr. I (Civil-II)

Punjab and Haryana High Court

Chandigarh